

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 59 of 2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021**

Name of the Company:

Ravindra Gupta
V/s
Shree Balaji Dyeing and Printing Mill Pvt Ltd &
2 Ors

Section:

271(e) of the Companies Act, 2013.

ORDER

No one appeared for Petitioner.

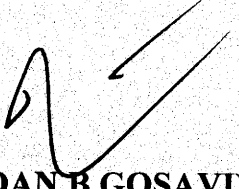
Learned Counsel Mr. Suryanarayan Iyer appeared for Respondent.

Pleadings are complete.

Matter to appear for hearing on 28.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 15th day of March, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)